

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 171/BB/2018	For hearing on IA 38/2020 (Memo)	Sec 10 of I&B code 2016	M/s Cryo-Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate		S A Associates R7, MGC & Co., for R-10

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

PROXY for R.P

(S.H. - RAGHAVENDRA) ORDER

Heard Mr. S.H.Raghavendra, learned Proxy Counsel for the RP.

Post the case on 14.02.2020

Shri

MEMBER (T)

Shri

MEMBER (J)

Brunda

Verified

Court Officer